

with references concerning high technology of drugs.

(c) and (d) The position is being ascertained.

12.00 hrs.

PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORTS OF HINDUSTAN PETROLEUM CORPORATION LTD., BOMBAY FOR 1981-82, BHARAT PETROLEUM CORPORATION LTD, BOMBAY FOR 1981-82, COCHIN REFINERIES LTD. FOR 1981-82, INFRIGAL INDIA LTD. FOR 1981-82 AND THREE STATEMENTS FOR 1981-82 AND THREE STATEMENTS FOR DELAY.

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited Bombay, for the year 1981-82.

(ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5920|83].

(b) (i) Review by the Government on the working of the Bharat Petroleum Corporation Limited, Bombay, for the year 1981-82.

(ii) Annual Report of the Bharat Petroleum Corporation Limited, Bombay, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5921|83].

(c) (i) Review by the Government on the working of the Cochin Refineries Limited, for the year 1981-82.

(ii) Annual Report of the Cochin Refineries Limited, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5922|83].

(d) (i) Review by the Government on the working of the Engineers India Limited for the year 1981-82.

(ii) Annual Report of the Engineers India Limited for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-59-23|83].

(e) (i) Review by the Government on the working of the Lubrizol India Limited for the year 1981-82.

(ii) Annual Report of the Lubrizol India Limited for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) Three Statements (Hindi and English versions) showing reasons for delay in having the papers mentioned at (a) to (e) of them (1) above. [Placed in Library. See No. LT-5924|83].

REVIEW ON AND ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD., PIMPRI FOR 1981-82 AND STATEMENT FOR NON-LAYING IN TIME THE ANNUAL REPORT OF BENGAL CHEMICAL AND PHARMACEUTICALS LTD. FOR 1981-82

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): I beg to lay on the Table:—

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1981-82.